

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

MISCELLANEOUS APPLICATION NO.170/00357/2020

IN

ORIGINAL APPLICATION NO.170/01537/2018

DATED THIS THE 23RD DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Shri Sudarshan N.D
S/o V.N. Doreswamy, Aged 59 years,
Deputy Conservator of Forests,
Sirsi Division, Sirsi,
Uttara Kannada District 581 401

....Applicant

(By Advocate Shri B.O. Anil Kumar)

Vs.

1. Union of India,
Represented by the Secretary,
Ministry of Environment,
Forest & Climate Change,
Indira Paryavaran Bhavan, 6th Floor,
Prithvi Block,
New Delhi 110 001

2. The Union Public Service Commission,
Represented by its Secretary,
Dholpur House,
New Delhi 110 001

3. The Chief Secretary to the Government
Of Karnataka,
Vidhana Soudha,
Bengaluru 560 001

4. The Addl. Chief Secretary to the Government
Of Karnataka, Forest, Ecology & Environment
Department, M.S. Buildings,
Bengaluru 560 001

5. The Principal Chief Conservator of Forests,
(Head of Forest Force) Aranya Bhavan,
18th Cross, Malleshwaram,
Bengaluru 560 003

....Respondents

(By Shri M.V. Ramesh Jois, Counsel for Respondents No. 3 to 5,
None for Respondents No. 1 and 2)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Miscellaneous Application 170/00357/2020 has been filed by the respondents for extension of six months' time to implement the order dated 06.06.2019 passed by this Tribunal in Original Application No. 170/01537/2018.

2. Shri B.O. Anil Kumar, learned counsel representing the original applicant, submitted that he has no objection in case two months more time is granted to the respondents to implement the order passed by this Tribunal.

3. In our considered view, the ends of justice will be met if two months more time is granted to respondents to implement the order dated 06.06.2019 passed by this Tribunal in Original Application No. 170/01537/2018.

4. Accordingly, the MA is partly allowed and the respondents are granted two months more time from today to implement the order dated 06.06.2019 passed by this Tribunal in Original Application No. 170/01537/2018.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/